

आयकर अपीलीय अधिकरण 'ए' न्यायपीठ चेन्नई में।
IN THE INCOME TAX APPELLATE TRIBUNAL
'A' BENCH, CHENNAI

माननीय श्री महावीर सिंह, उपाध्यक्ष एवं
माननीय श्री मनोज कुमार अग्रवाल, लेखा सदस्य के समक्ष।
BEFORE HON'BLE SHRI MAHAVIR SINGH, VICE PRESIDENT AND
HON'BLE SHRI MANOJ KUMAR AGGARWAL, AM

आयकर अपील सं./ ITA No.226/Chny/2020

Sow. Subhadra Bai Saddharma Niketan Trust Office: Old No.49, New No.87, General Patters Road, Royapettah, Chennai – 600 002.	बनाम/ Vs.	ITO Ward-1(Exemptions), Chennai.
स्थायी लेखा सं./जीआइ आर सं./PAN/GIR No. AAXTS-5902-J		
(□ पीलार्थी/ Appellant)	:	(प्रत्यर्थी / Respondent)

अपीलार्थी की ओरसे/ Appellant by	:	Shri N.V. Narayanan (Advocate)-Ld. AR
प्रत्यर्थी की ओरसे/ Respondent by	:	Shri ARV. Sreenivasan (Addl. CIT) –Ld. DR
सुनवाई की तारीख/ Date of Hearing	:	07-07-2022
घोषणा की तारीख / Date of Pronouncement	:	07-07-2022

आदेश / O R D E R

Manoj Kumar Aggarwal (Accountant Member)

1. The Ld. AR, at the outset, sought withdrawal of captioned appeal and placed on record petition dated 27.05.2022. It has been stated that the assessee is contemplating amending the deed and file fresh application for registration u/s 12AA. The Ld. Sr. DR did not object to the same. Accepting the petition, we permit withdrawal of the appeal.

2. The appeal stand dismissed as withdrawn.

Order pronounced on 07th July, 2022.

Sd/-
(MAHAVIR SINGH)
उपअध्यक्ष / VICE PRESIDENT

Sd/-
(MANOJ KUMAR AGGARWAL)
लेखकसदस्य / ACCOUNTANT MEMBER

चेन्नई / Chennai; दिनांक / Dated : 07-07-2022
EDN/-

आदेश की प्रतिलिपि ँ ग्रेषित/Copy of the Order forwarded to :

1. अपीलार्थी/Appellant 2. प्रत्यर्थी/Respondent 3. आयकर आयुक्त (अपील)/CIT(A) 4. आयकर आयुक्त/CIT 5. विभागीय प्रतिनिधि/DR 6. गार्ड फाईल/GF